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SPECIAL BENCH

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No. 2203/KB/2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December, 2020, 10:30 A.M

Name of the Company	INCOME TAX OFFICER Vs. ROC,W.B & PROMISES MEDICAL EQUIPMENTS PVT.LTD		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Udayan Dasgupta, Advocate] For the struck off company
1. Mr. C. M. Karlmarx, Dy. RoC, WB] For the RoC, WB

ORDER

1. No representation on behalf of the appellant. Dy. RoC, WB on behalf of the RoC, is present. Mr. Udayan Dasgupta, Ld. Counsel for the struck off company is present.
2. List this matter on 22/01/2021 for further consideration.

**(Rajasekhar V.K.)
Member (Judicial)**